

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

275

CP(IB)No.341/KB/2019

Present: 1. Hon'ble Member (J), Shri Jinan K.R.  
2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6<sup>th</sup> August, 2019, 10:30 A.M

Name of the Company	Shree Samrath Techno Traders Duly Vs. Robotics Infratech Pvt. Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Nikhilash Kumar. Advocate operational creditor 6.8.2019.

**ORDER**

Ld. Counsel for the Operational Creditor seeks permission to withdraw the CP as the matter was settled out of the Tribunal.

Permission is granted. CP is disposed of as withdrawn.

Sd

(Harish Chander Suri)  
Member (T)

Sd

(Jinan K.R.)  
Member (J)